

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.998/2021

This the 22nd day of June, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. NIRDOSH GAUTAM
AGED 38 YEARS
S/O SH. RAJPAL SINGH
R/O D-761/9, STREET NO.13
ASHOK NAGAR, DELHI
CRAFT INSTRUCTOR AT ITI ARAB KI SARAI, DELHI.
2. AMAR JEET
AGED 41 YEARS
S/O SH. RAM KUMAR
R/O H.NO. 82/6, NARWANA ROAD
JIND, HARYANA PIN 126102
PRESENTLY WORKING AS CRAFT INSTRUCTOR AT PUSA,
DELHI.
3. SANDEEP
AGED 33 YEARS
S/O SH. WAZIR SINGH
R/O H.NO. 2604, URBAN ESTATE
B-BLOCK , JIND HARYANA
PRESENTLY WORKING AS CRAFT INSTRUCTOR AT LHRG ITI
NARELA Delhi-40.
4. BHANU PRATAP SINGH
AGED 40 YEARS
S/O SH. BHIKKI MAL
R/O P.O. – NEEMGAON RAYA – MATHURA, U.P.
PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS, ITI,
DELHI.
5. PRADEEP KUMAR
AGED 34 YEARS
S/O SH. NATHU RAM
R/O VILLAGE – TIKAN KALAN P.O. – DHANI PHOGAT
DISTT – CHARKHI DADRI, HARYANA PIN 127306
PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS
ITI, DELHI





6. DURGESH KUMAR
 AGED 37 YEARS
 S/O SH. CHHABI NATH RAM
 R/O VILLAGE – AJAIPUR
 P.O.-PINDARA, DISTT – VARANSI, U.P.
 PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI,
 DELHI

7. SATISH
 AGED 46 YEARS
 S/O SH. NATHU SINGH
 R/O VILL-KURI KAMALPUR
 POST – MAVANA, DISTT-MEERUT, UP.
 PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI,
 DELHI

8. RAJVEER SINGH
 AGED 37 YEARS
 S/O SH. BAGHWAN SINGH
 R/O VILLAGE – DHARUHERA
 DISTT. – REWARI, HARYANA
 PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI,
 DELHI

9. PREETI
 AGED 37 YEARS
 D/O SH. SATPAL
 R/O UMAA, VILL – H.NO. WZ-1095
 STREET NO. 11, SADH NAGAR
 PALAM COLONY, DELHI
 PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI,
 DELHI

10. DHARMENDER
 AGED 31 YEARS
 S/O SH. JAGDISH
 R/O V.P.O. – MANDKOLA
 TEHSIL – HATHIN DISTT. – PALWAL, HARAYAN
 PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI,
 DELHI

11. SATYENDER
 AGED 36 YEARS
 S/O SH. RAJEDNER
 R/O H.NO. 635, NEW UTTAM NAGAR
 TOSHAM BY PASS ROAD
 WARD NO. 18, BHIWANI
 PRESENTLY WORKING AS CRAFT INSTRUCTOR AT
 JAHANGIRPURI
 DELHI.



12. MANJEET KUMAR SINGH
 AGED 35 YEARS
 S/O SH. DEVENDER PRATAP SINGH
 R/O UNIONE ROYAL TOWER-II
 BEHRAM PUR, AKHBAR PUR
 GHAZIABAD, UP,
 PRESENTLY WORKING AS CRAFT INSTRUCTOR AT
 SHAHDARA, DELHI.

13. SUNIL KUMAR SHRIVASTAV
 AGED 43 YEARS
 S/O SH. LALIT PRAKASH SHIRVASTAV
 R/O B-1626, GTB NAGAR, KAWELI, SCHEME
 ALLAHABAD, U.P.
 PRESENTLY WORKING AS CRAFT INSTRUCTOR AT
 SHAHDARA, DELHI.

14. NASEEB SINGH
 AGED 32 YEARS
 S/O SH. BALRAJ SINGH
 R/O VPO-BANDH, TEHSIL ISRANA, PANIPAT
 HARYANA - 132107
 PRESENTLY WORKING AS CRAFT INSTRUCTOR AT LHRG,
 ITI, NARELA, DELHI - 40.

15. BALWANT SINGH
 AGED 32 YEARS
 S/O SH. MAHENDER PAL
 R/O H.NO. 34, GALI NO. 2, VPO – RAMGARH
 TEHSIL – DABWALI, DISTT. - SIRSA
 PRESENTLY WORKING AS CRAFT INSTRUCTOR AT LHRG,
 ITI, NARELA, DELHI.

16. SACHIN
 AGED 41 YEARS
 S/O LATE SH. PREM CHAND
 R/O H. NO. F-287, LADO SARIA
 MEHRAULI, DELHI
 PRESENTLY WORKING AS CRAFT INSTRUCTOR AT
 ITI ARAB KI SARAI, DELHI.

17. MAM CHAND
 AGED 47 YEARS
 S/O SH. TEJ RAM SAINI
 R/O 96, MAIN BAZAAR RAM PURA
 DELHI – 110035
 PRESENTLY WORKING AS CRAFT INSTRUCTOR AT
 ITI ARAB KI SARAI, DELHI.



18. DEEPAK KUMAR
 AGED 30 YEARS
 SO SH.PARMOD KUMAR
 R/O VILLAGE- SAHAROI
 POST-BHANOLITAH-KHAIR,
 ALIGARH (UP) PRESENTLY
 WORKING AS CRAFT INSTRUCTOR AT
 ITI ARAB KI SARAI, DELHI.

19. KULDEEP KUMAR
 AGED 41 YEARS
 S/OLATE SH. OM PRAKASH
 R/O 524 STREET NO.12,
 MANDOLI EXT. DELHI-93
 PRESENTLY WORKING AS CRAFT INSTRUCTOR
 AT ITI ARAB KI SARAI, DELHI.

20. SHAKIL AHMAD
 AGED 40 YEARS
 S/O SH. MOJAHI DUL HAQUE
 R/OS-2/22 4A FOURTH FLOOR,
 JOGA BAI EXT. JAMIA NAGAR
 DL-25 PRESENTLY WORKING AS
 CRAFT INSTRUCTOR AT ITI ARAB
 KI SARAI, DELHI.

21. PRAVEEN KUMAR
 AGED 49 YEARS
 S/O SH. FULWARI LAL
 R/O 19/500 TRILOK PURI DELHIL-91
 WORKING AS CRAFT INSTRUCTOR
 AT ITI ARAB KI SARAI, DELHI.

22. DINESH KUMAR
 AGED 34 YEARS
 S/O SH. SUKHANANDAN,
 R/O HNO.1158, PARVATIYA COLONY
 NIT FARIDABAD, HARYANA
 PRESENTLY WORKING AS CRAFT
 INSTRUCTOR AT ITI ARAB KI SARAI, DELHIL

23. VIDYA SAGAR
 AGED 39 YEARS
 S/O SH. RAM RATAN
 R/O 2/37, PATEL PARK LINE PAR, BAHADURGARH
 DISTT-JHAJJAR, HARYANA
 PRESENTLY WORKING AS CRAFT INSTRUCTOR
 AS ITI SHAHDARA, NEW DELHI



24. MIHIR KR. MISHRA
 AGED 49 YEARS
 S/O SH. N.K. MISHRA
 R/O C-217 FIRST FLOOR,
 PANDAV NAGAR DELHI-92
 PRESENTLY WORKING AS CRAFT INSTRUCTOR
 AS ITI ARAB KI SARAI, DELHI-13

25. PRITAM SINGH
 AGED 51 YEARS
 S/O SH. OMKAR SINGH
 R/O SB-42 FLAT NO.F-1 SHALIMAR
 GARDEN EXT.-2 SAHIBABAD.U.P.
 GHZ PRESENTLY WORKING AS
 CRAFT INSTRUCTOR AT ITI
 ARAB KI SARAI, DELHI.

26. KRISHAN KUMAR
 AGED 31 YEARS
 S/O DHARM PAL SINGH
 R/O 391/B, RAVIDAS MANDIR
 MARG GALI NO.3, MANDAWAL
 DELHI-92 PRESENTLY WORKING
 AS CRAFT INSTRUCTOR AT ITI
 ARAB KI SARAI, DELHI.

27. AJAY KUMAR
 AGED 35 YEARS
 S/O SH. MAHESH CHAND
 R/O A-699, STREET NO.9
 MEET NAGAR SHAHDARA,
 DELHI PRESENTLY WORKING AS
 CRAFT INSTRUCTOR AT ITI SHAHDARA, DELHI.

28. AARTI
 AGED 37 YEARS
 S/O SH. VIJAY SINGH
 R/O L-97/A DILSHAD GARDEN
 DELHI-95 PRESENTLY WORKING
 AS CRAFT INSTRUCTOR AT ITI
 SHAHDARA, DELHI.



29. RAKESH KUMAR
 AGED 47 YEARS
 S/O SH. BARKAT SINGH
 R/O 1/3594, RAM NAGER,
 SHAHDARA, DELHI-32 PRESENTLY
 WORKING AS CRAFT INSTRUCTOR
 AT ITI SHAHDARA, DELHI.

30. DALEEP KUMAR
 AGED 43 YEARS
 S/O SH. SOHAN LAL
 R/O 27-F, R-BLOCK, DILSHAD
 GARDEN DELHI PRESENTLY
 WORKNG AS CRAFT INSTRUCTOR
 AT ITI SHAHDARA, DELHI.

31. MONIKA
 AGED 36 YEARS
 S/O SH. SUBHASH VERMAA
 R/O RZ-24, A BLOCK, JAI VIHAR,
 NAJAFGARH, DELHI-43
 PRESENTLY WORKING AS CRAFT
 INSTRUCTOR AT ITI JAFFARPUR, DELHI.

32 SANJEET KUMAR KAJLA
 AGED 33 YEARS
 S/O SH. RAMCHANDER
 R/O HOUSE NO. 5/49, VATS cOLONY, BAHADURGARH
 TEHSIL-JHAJJAR, HARYANA
 PRESENTLY WORKING AS CRAFTT
 INSTRUCTOR AT ITI JAFFARPUR, DELHI.

33. VIKRAM SINGH
 AGED 35 YEARS
 S/O SH. SURESH KUMAR
 R/O H.NO.121, VILLAGE BAPROLA,
 POST-NAJAFGARH, NEW DELHI
 PRESENTLY WORKING AS CRAFT
 INSTRUCTOR AT ITI JAFFARPUR, DELHI.

34. HEMRAJ SINGH
 AGED 36 YEARS
 S/O DEVI SINGH
 R/O A-6/136-A JANTA FLATS,
 PASCHIM VIHAR ND-110063



PRESENTLY WORKING AS CRAFT
INSTRUCTOR AT ITI JAFFARPUR, DELHI.

35. ANITA
AGED 37 YEARS
S/O SH. VIJAY KUMAR
R/O VPO-UJWA NAJAFGARH
NEW DELHI-73 PRESENTLY
WORKING AS CRAFT INSTRUCTOR
AT ITI JAFFARPUR, DELHI.

36. ANIL KUMAR
AGED 49 YEARS
S/O SH. PHOOL SINGH
R/O G-513, SRI NIWAS PURI
DELHI PRESENTLY WORKING AS
CRAFT INSTRUCTOR AT ITI NARELA, DELHI.

37. JAGDEEP DABAS
AGED 40 YEARS
S/O SH. RAJ SINGH
R/O H.NO.06, VILLAGE-SULTAN PUR
DABAS, P.O-POOTH KHURD,
DELHI PRESENTLY WORKING AS
CRAFT INSTRUCTOR AT ITI NARELA, DELHI.

38 YATINDER
AGED 40 YEARS
S/O SH. P.C. SHARMA
R/O 38A SAHID CHANDER MARG
UTTAM NAGAR, DELHI PRESENTLY
WORKING AS CRAFT INSTRUCTOR
AT ITI NARELA, DELHI.

39 NIRMAL PRAKASH
AGED 54 YEARS
S/O SH. R.D SHARMA
R/O FIRST FLOOR, KU-18,
PITAM PURA, DELHI PRESENTLY
WORKING AS CRAFT INSTRUCTOR
AT ITI NARELA, DELHI.

40. MD. MINNATULLAH
AGE 33 YEARS
S/O SALAMAT ALI
R/O DHOOM NAGAR (MODERSA ROAD)
LANDMARK IDEA TOWER NARKATIAGANJ
WEST CHAMPARAN, BIHAR PRESENTLY WORKING



AS CRAFT INSTRUCTOR AT ITI
PUSA, DELHI.110012

41. SUSHIL KUMAR
AGED 37 YEARS
S/O SH. RAMDHARI SINGH
R/O H.NO.699/1, JOGINDER NAGAR, JIND,
HARYANA, PIN-126102
PRESENTLY WORKING AS CRAFT INSTRUCTOR
AS ITI JAHAGIR PURI, DELHI.
42. KRISHAN KUMAR
AGED 37 YEARS
S/O SH. HIRA LAL
R/O VILLAGE NAGLA KANPUR
PO GULAWAD, DISTT- PALWAL HARYANA,
PRESENTLY WORKING AS CRAFT INSTRUCTOR
AS SIR CV RAMAN ITI DHEERPUR, DELHI.
43. CHETAN SINGH
AGED 37 YEARS
S/O SH. RAM CHANDER
R/O VPO BASIPUR
DISTT. MAHENDERGARH, HARYANA,
PRESENTLY WORKING AS CRAFT INSTRUCTOR
AS GOVERNMENT ITI SIRI FORT DELHI.
44. PARVEEN KUMAR
AGED ABOUT 41 YEARS,
S/O SH. GODHARA RAM,
R/O A-32 EXTN. MOHAN GARDEN,
UTTAM NAGAR, NEW DELHI-59
PRESENTLY WORKING AS CRAFT INSTRUCTOR
AS GOVERNMENT ITI AKS, NEW DELHI.
45. HARJINDER SINGH
S/O SH. HARJIT SINGH
R/O 158 ARJUN NAGAR, SAFDARJUNG ENCLAVE,
NEW DELHI-110029
PRESENTLY WORKING AS CRAFT INSTRUCTOR
AS ITI, ARAB KI SARAI, DELHI
- 46 NARENDER KUMAR,
AGED 39 YEARS
S/O SH. KHEM CHAND
R/O VILLAGE WAZIRABAD, DISTRICT
GURGAON (HARYANA)
PRESENTLY WORKING AS CRAFT INSTRUCTOR



AS ITI MORI GATE, DELHI

47. LAXMI DHANIK
 AGED 43 YEARS
 D/O DIWAN SINGH DHANIK
 R/O M-47, SECOND FLOOR, M BLOCK
 HARI NAGAR, NEW DELHI-64
 PRESENTLY WORKING AS CRAFT INSTRUCTOR
 AS GOVERNMENT ITI JAIL ROAD DELHI

48. PRIYANKA SURYAN
 AGED 32 YEARS
 W/O SH. AKASH TANWAR
 R/O WZ-19, TITARPUR
 NEAR TAGORE GARDEN METRO STATION
 DELHI-110027
 PRESENTLY WORKING AS CRAFT INSTRUCTOR
 AS GOVERNMENT ITI JAIL ROAD, DELHI

49. MEGHA
 AGED 35 YEARS
 W/O SH. SACHIN
 R/O HNO.24A, LAXMI VIHAR GALLI NO.3 UTTAM NAGAR
 NEW DELHI-11059,
 PRESENTLY WORKING AS CRAFT INSTRUCTOR
 AS GOVERNMENT ITI JAIL ROAD, DELHI.

50. SATISH KUMAR
 AGED 42 YEARS
 S/O SH. HARI SINGH
 RO H.NO.109/16 NEW RAJENDER NAGAR, INDUSTRIAL
 AREA, SAHIBABAD, GHAZIABAD, UP-201005
 PRESENTLY WORKING AS CRAFT INSTRUCTOR
 AS ITI, ARAB KI SARAI, DELHI

..... APPLICANTS

(GROUP C' POST,
 SUBJECT: ARREARS AND PAY)

(through Advocate: Mr. S.K. Malik)

VERSUS



1. GOVT. OF NCT OF DELHI
THROUGH CHIEF SECRETARY,
DELHI SECRETARIAT, ILP. ESTATE
NEW DELHI-110002.
Email: csdelhi@nic.in
2. THE PRINCIPAL SECRETARY
DEPARTMENT OF TRAINING & TECHNICAL
EDUCATION GOVERNMENT OF NCT OF DELHI
MUNI MAYA RAM MARG,
PITAM PURA, NEW DELHI-110034.
- 3 DIRECTOR
DEPARTMENT OF TRAINING & TECHNICAL
EDUCATION, GOVERNMENT OF NCT OF DELHI
MUNI MAYA MARG,
PITAM PURA NEW DELHI-110034.
Email: dirtte.delhi@nic.in

....Respondents

(through Advocate: Mr. Amit Anand)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

Heard the learned counsel for the applicants.

2. In the present OA, filed under Section 19 of the A.T. Act, 1985, the applicants have sought for the following reliefs:-

“a) seeing quashing of practice of respondents not granting revised component of Dearness Allowance of each years, which is admissible even to contract employees on the minimum of the pay scale and that the applicants are entitled to minimum of the pay scale of the post of Craft Instructor with



Dearness Allowance (revised from time to time) despite the fact that the same has been granted to all regular employees under GNCTD and Centre Govt.

And

- b) Further is preferred against the practice of not granting medical facility and medical leave, tuition fee if the children, the amount of LTC and of Bonus at the rate of Rs. 6908/- per years (instead of Rs. 1184 per years) which has been granted to all regular employees under GNCTD.

And

- c) Further for issuance of direction to the respondents to add component of Dearness Allowance revised from time to time in the salary of the applicants and accordingly re-fix the salary and to release the difference of due and drawn of salary along with 18 per cent per annum since the date of appointment and also direction be issued to grant the benefits of medical facility and medical leave, tuition fee of the children, the amount of LTC which has been granted to all regular employees under GNCTD.

And

- d) Further for issuance of direction to the respondents to release the arrears of Adhoc/Diwali Bonus at the rate of Rs. 6908/- per year as the same has been released as per Rs. 1184 per years in some ITI's and not released in some of the ITI's till date, along with 18 per cent per annum since the date of appointment to till date.”

3. Learned counsel for the applicants submits that for redressal of their grievances, many of the applicants herein



have preferred representations dated 16.03.2018 and 16.11.2019 (Annexure A-10 colly.) followed by a legal notice on behalf of the applicants dated 16.01.2021 (Annexure A-11). However, the same have not been responded to by the respondents.

4. Issue notice.

5. Mr. Amit Anand, learned counsel, who appears for respondents on advance service, accepts notice.

6. Learned counsel for the applicants, at this stage, submits that the applicants shall be satisfied, if the present OA is disposed of at this very stage with direction to the respondents to consider the aforesaid pending representations along with Legal Notice under reference and to dispose of the same by passing a reasoned and speaking order within a stipulated time frame.

7. We are of the considered view that if such a request of the learned counsel for the applicants is accepted, no prejudice is likely to be caused to the respondents.

8. MA No. 1250/2021 has been filed by the applicants seeking permission to file the aforesaid OA jointly. For the



reasons given in the MA and keeping in view no objection from the learned counsel for respondents, MA is allowed.

9. In the facts and circumstances, without going into the merit of the claim of the applicants, the present OA is disposed of with direction to the respondents to consider the applicants' aforesaid pending representations along with legal notice under reference and to dispose of the same by passing a reasoned and speaking order as expeditiously as possible and in any case within ten weeks of receipt of a copy of this Order.

10. OA is disposed of in the aforesaid terms. No costs. Pending MA is also disposed accordingly.

(R.N. Singh)
Member (J)

(A. K. Bishnoi)
Member (A)

/ravi/anjali/akshaya/